

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 15

**CA 120/2024 IA 66/2024 (NEW IA/CA) CA 95/2023 CA 209/2021 IN
CP/3638(MB)2018**

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **25.04.2024**

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES LTD. &
ORS.**

Section 241-242 of the Companies Act, 2013

ORDER

Adv. Aditya Sikka a/w Adv. Meghav Gupta a/w Adv. Onshi J. a/w Adv. Komal Vats for the Union of India present. Adv. Prakash Shejal a/w Adv. Abhishek Khare, Adv. R.P. Shirole for MCGM Applicant in CA 120/2024 present. Adv. M.S. Bharadwaj for the Respondent in IA 66/2024. Adv. Animesh Bisht a/w Ad. Drishti Das, Adv. Roma i/b Cyril Amarchand for the IL&FS in CA 120/2024, CA 95/2023 & CA 209 of 2021. Adv. Shwetaank Nigam for the CMA in CA 95/2023 and CA 120/2024 present through VC.

CA 209/2021

Ld. Counsel for the Union seeks some time to file their comments. List this matter on Board on **15.05.2024**.

IA 66/2024

The connected matter is listed on 12.07.2024. Post this matter on that date. List this matter on Board on **12.07.2024**.

CA 95/2023

The Counsel for IL & FS seeks some time to place on record Reply. Reply of the Respondent No.1 is already on record. List this matter on Board on **15.05.2024**.

CA 120/2024

None present for the Applicant. The Counsel for the CMA inform that they have been served a copy of application with the attachment, however, attachments are not opening up. The Counsel for the IL & FS informs that this copy of the Applicant has not been served upon them as yet. The Counsel for the Applicant is directed to complete the service. List this matter on Board on **15.05.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**